

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5130

ANSWERED ON:08.05.2012

RECRUITMENT OF IPS OFFICERS

Abdulrahman Shri ;Das Gupta Shri Gurudas;Gandhi Shri Dilip Kumar Mansukhlal;Ganeshamurthi Shri A.;Gowda Shri D.B. Chandre;Hussain Shri Syed Shahnawaz;Jeyadural Shri S. R.;Lingam Shri P.;Thamaraiselvan Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is an acute shortage of Indian Police Service (IPS) officers in the country;
- (b) if so, the details thereof and the total number of IPS officers appointed during the last one year;
- (c) whether the Government proposes to induct officers from the Army and the Central Armed Police Forces into the IPS through departmental competitive examinations to make up for the shortage of officers in IPS cadre;
- (d) if so, whether such move has been opposed/challenged in the court;
- (e) if so, the details thereof;
- (f) whether the Armed Forces have shown reluctance in permitting its officers to appear for limited departmental examination in view of the acute shortage of officers in the Armed Forces; and
- (g) if so, the reaction of the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): As on 01.01.2012, there is a shortage of 1255 Indian Police Service officers. 303 IPS officers were appointed during the year 2011.

(c): Yes, Madam. A scheme for Limited Competitive Examination has been approved and Rules for the said examination have been notified.

(d) & (e): A number of cases have been filed by different organisations/individuals in various courts challenging the examination and various provisions of the rules related to age relaxation to the special category candidates. Government is contesting these cases.

(f) to (g): Ministry of Defence has issued an internal circular/guidelines specifying the category of officers who can apply for the examination.